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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

Q.A.NO. 373/93 and

M.A.No. 351/93.

Date of Order:-27-4-93.

Between:

1. Mrs. Aruna Bahuguna, I.P.S.
2. R.R.Girish Kumar, I.P.S.
3. A.Siva Sankar, I.P.S.
4. Alok Srivatsva. I.P.S.
5. V.Dinesh Reddy, I.P.S.
6. S.K.Jayachandra, I.P.S.
7. M.Babu Rao, I.P.S.
8. M.Ratan, I.P.S.
9. Dr.D.T.Naik, Spdt.of Police.
- 10.Lokendra Sharma, I.P.S.
11. Madan Lal I.P.S.
12. A.Siva Narayana I.P.S.

Applicants.

and

1. Union of India rep. by its Secretary,  
Min.of Home Affairs, (Personnel)  
Administrative Reforms &(Training) New Delhi.
2. The Union Public Service Commission,  
rep. by its Secretary, New Delhi.
3. The State of A.P repp by its Chief Secretary,  
Secretariat, Hyderabad.
4. D.Narayana Rao, I.P.S. D.I.G. of Police,  
(SIB) Hyderabad.
5. P.V.V.Satyanarayana, IPS, Director,  
Vig.& Enf. Dept.C.A.D.Hyderabad.
6. G.Ramachandra Reddy, I.P.S.  
D.I.G. of Police, Anantapur, Range.
7. V.Ramachandraiah, I.P.S. D.I.G. of Police,  
C.I.D.Hyderabad.
8. K.Anandaiah I.P.S. Addl. Director,  
Anti Corruption Bureau, Visakhapatnam.
9. Capt.K.L.Reddy, I.P.S. Supdt.of Police.  
Intelligence, Hyderabad.
10. Commissioner of Police, S.B.City, Hyderabad.

p.t.o.

P.Jd

11. K.Jagannadha Rao, I.P.S.  
Deputy Commissioner of Police  
(Head Quarters) Hyderabad. ✓
12. B.Kasinath, I.P.S. Supdt.of Police,  
Railways, Railway Police, Vijayawada. ✓
13. S.M.Haq, I.P.S. A.I.G.  
Welfare & Sports) Hyderabad. ✓
14. V.Bhaskara Reddy, I.P.S.  
Supdt.of Police, Railways,  
Railway Police, Secunderabad. ✓

.. Respondents.

For the Applicant: Miss V.Lakshmi Devi, Advocate ✓

For the Respondents: Mr. N.V.Ramana, Addl.CGSC.

CORAM: Mr. D.Panduranga Reddy, Spl.Counsel for A.P.Govt.

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE CHAIRMAN  
AND

THE HON'BLE MR.P.T.TIRUVENGADAM : MEMBER(ADMN)  
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(Order of the Division Bench delivered by V.Neeladri Rao, V.M.

This O.A. was filed praying for a direction to the respondents 1 to 3 (a) not to give effect to any revision of the selection lists by the Special Review Committee of the U.P.S.C. which met recently while implementing the directions of the Hon'ble Tribunal in O.A. 190/92 and O.A. 628/91.

(b) to issue notice to the applicants and hear their objections and dispose of their representation dated 9-3-93 and 12-4-93 on merit keeping in view the recent judgement of the Supreme Court in O.A. No. 823/89 dated 20-11-1992.

The learned counsel for the applicants submitted that this O.A. is not pressed as RPs were presented in OAs 628/91 and 190/92. Accordingly this OA is dismissed with no costs at the admission stage itself. It is needless to mention the contentions of applicants in the RPs which are already filed.

As OA is not pressed, MA 351/93 is also not pressed. Accordingly it is dismissed with no costs.

855/93  
Deputy Registrar(J)

D.J.

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR.JUSTICE V.NEELADRI RAO  
VICE CHAIRMAN

AND  
P.T.Tiyuunagada  
THE HON'BLE MR.K.BALASUBRAMANIAN  
MEMBER(ADMN)

AND  
THE HON'BLE MR.T.CHANDRASEKHAR  
REDDY : MEMBER(JUDL)

DATED: 27-4-1993

ORDER/JUDGMENT

R.P./ C.P/M.A.No.

in

O.A.No. 373/93 & MA. 351/93

T.A.No. (W.P.No

Admitted and Interim directions  
issued.

Allowed.

Disposed of with directions  
Dismissed as withdrawn.

Dismissed

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm

